

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

23

MA 2281/98
OA 2185/95

New Delhi this the 9th day of November, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri K. Muthukumar, Member (A)

In the matter of

1. Sh.T.P.S. Butola
S/O Late Sh.B.S. Butola,
R/O Type-IV/162, Lakshmibai
Ngr, New Delhi and working
as ad-hoc Dy. Director (F&VP)
and regular senior Inspecting
Officer (F&VP) in Directorate
of Fruit and Vegetable preserva-
tion (NR) M/O Food Processing
Industries, Govt. of India,
Jam Nagar House, New Delhi.
2. Sh.J.P.Verma
S/O Sh.Kanhaya Lal
and working as ad hoc Dy. Director
(F&VP) and regular Senior
Inspecting Officer (F&VP) Directorate
of Fruit and Vegetable Preservation
M/O Food Processing Industries,
Govt. of India Eastern Region,
Mayukh Bhawan Salt Lake, Calcutta
and resident of Madhyam Gram
24 Parganas W.B.
3. Sh.P.K.De
S/O Sh.Late Pradulla Kumar De
and resident 5 Hemchandra Lane
P.O. Bhadra Kali, Hoogly, WB and
working as Senior Inspecting
Officer (F&VP) Directorate of F&VP
M/O Food Processing Industries,
Govt. of India, Eastern Region, Mayak
Bhawan, Salat Lake, Calcutta.
4. Sh.Lalta Singh S/O Sh.Parmenand Singh
and resident 2643/208/6 CGS Colony,
Antop Hill, Bombay 40034 and working
as Senior Inspecting Officer (F&VP)
in the Directorate of F&VP M/O Food
Processing Industries, Govt. of India
Western Region Old CGO Bldg. Maharishi
Karve Marg, Bombay-20.
5. Sh.M.S.Karak S/O Sh.B.B.Karak
and resident of 14/6, CPWD Quarter,
K.K.Nagar, Madras-78
and working as Senior Inspecting Officer
(F&VP) in the Directorate of F&VP
M/O Food Processing Industries, Govt. of
India, Shastri Bhawan, Madras-6

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6. Shri K.M.Nath S/O Late Sh.K.C.Nath and working as Senior Inspecting Officer(F&VP) in the Directorate of Fruit & Vegetable Products M/O Food Processing Industries, Govt.of India, Jamnagar House, New Delhi-11 and R/O 7/610,East Patel Nagar, New Delhi-8

(None for the applicants)

..Applicants

Ms.

1. Union of India-through :

Secretary,
M/O Food Processing Industries
Panchsheel Bhawan,
Kheilgaon Marg, New Delhi-49

2. Secretary,

Ministry of Personnel & Admn.
Reforms, Department of Personnel,
North Block, New Delhi.

3. The Secretary,

Union Public Service Commission,
Shahjahan Road, New Delhi.

4. The Secretary,

Ministry of Food,
Department of Food,
Krishi Bhawan, New Delhi.

(By Advocate Shri S.M.Arif)

.. Respondents

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member (J))

Applicants have filed MA 2281/98 through their counsel seeking permission to withdraw the OA on the ground that the Recruitment Rules have since been amended by the respondents and they have got the reliefs through this amendment.

2. In the circumstances, MA 2281/98 is allowed. OA is accordingly disposed of as having become infructuous and withdrawn.

(K.Muthukumar)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)